

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO. 28 OF 2000.

Tuesday this the 8th day of February 2000.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Pradhan P.P.,
Ponnarassery House,
Thiruvankidom P.O.

Guruvayur.

(By Advocate Shri P.C. Sebastian)

Applicant

Vs.

1. The Senior Superintendent of
Post Offices, Thrissur Division,
Thrissur P.O.

2. The Postmaster General,
Central Region, Kochi - 682 016.

3. The Union of India, represented
by Secretary, Ministry of
Communications, Department of
Posts, New Delhi. Respondents
(By Advocate Shri R. Madanan Pillai, ACGSC)

The application having been heard on 8th February 2000
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The relief sought for in this O.A. is to direct the
first respondent to consider the applicant also for selection
and appointment to the post of Extra Departmental Branch
Postmaster (EDBPM for short) Thiruvankidom and in the
interview to be held on 11.1.2000 or on any deferred date.

2. As per interim order dated 10.1.2000 the
respondents were directed to permit the applicant also to
participate in the interview for selection to the post of
EDBPM, Thiruvankidom P.O. scheduled to be held on 11.1.2000 or
on any deferred date.

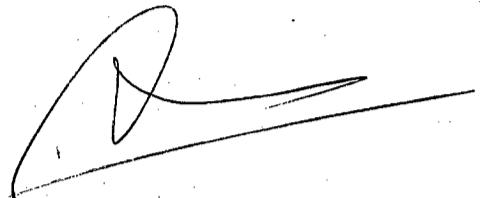
3. Counsel on both sides submitted that the interview was held on 11.1.2000 and the applicant appeared for the interview. As such O.A. has become infructuous.

4. Accordingly O.A. is dismissed.

Dated 8th February 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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